

provides for completion of the road projects within 9 working months from the date of issue of work order in plain areas which is extendable upto 12 calendar months in case work is affected due to monsoon or other seasonal factors. In case of delay in completion of work by the contractor, the Standard Bidding Document (SBD) provide for taking appropriate action by the State Governments. The information relating to action taken against the contractors whose contracts are suspended is not maintained in the Ministry. The executing agencies of the State Governments are expected to complete the road projects within time period stipulated in the programme guidelines.

PMGSY proposals for Gujarat

3081. SHRI BHARATSINH PRABHATSINH PARMAR:
SHRI NATUJI HALAJI THAKOR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a proposal from the State Government of Gujarat for upgradation of roads of non-source areas under Pradhan Mantri Gram Sadak Yojana (PMGSY) was recently called for by the Ministry;
- (b) if so, the details thereof;
- (c) the present status of the proposal; and
- (d) the time-frame of approval of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) No, Sir. The project proposal conforming to following four categories are being considered at present under Pradhan Mantri Gram Sadak Yojana (PMGSY):—

- (i) Residual new connectivity coverage envisaged under Bharat Nirman.
- (ii) Projects to be taken up with the assistance of World Bank and Asian Development Bank.
- (iii) New habitation connectivity in Left Wing Extremism (LWE) affected districts as identified by Ministry of Home Affairs.
- (iv) Special road connectivity packages announced for the border areas.

No project proposals under PMGSY from Gujarat, conforming to above categories, is pending with the Ministry.

Allocation of fund to States under MGNREGS

3082. SHRI G.N. RATANPURI: Will the Minister of RURAL DEVELOPMENT be pleased to state: